

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 256**  
TO BE ANSWERED ON 19.07.2018

**NATIONAL SOCIAL ASSISTANCE PROGRAMME**

**256. COL. SONARAM CHOUDHARY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the salient features of the schemes being implemented under National Social Assistance Programme (NSAP) and the mechanism set up for their implementation;
- (b) whether financial and physical targets are being achieved under the said schemes;
- (c) if so, the details thereof, State/UTwise;
- (d) whether any concrete step has been taken/proposed to be taken for the effective implementation of NSAP; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) : Under National Social Assistance Programme(NSAP) following five welfare components are being administered: a) Indira Gandhi National Old Age Pension Scheme(IGNOAPS), b) Indira Gandhi National Widow Pension Scheme(IGNWPS), c) Indira Gandhi National Disability Pension Scheme(IGNDPS), d) National Family Benefit Scheme and e) Annapurna Scheme.

In respect of first three schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 as the case may be. Under National Family Benefit Scheme below poverty line (BPL) households are entitled to a one-time lump-sum amount of money to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59 years whereas under Annapurna scheme, 10KG of food grain per month is provided free of cost to those identified beneficiaries who are otherwise eligible but are not receiving the old age pension.

Schemes under NSAP are Centrally Sponsored Scheme and are implemented by the States/UTs. Identification of beneficiaries, sanction and disbursement of benefit under the schemes is done by the States/UTs.

(b) &(c): State/UT-wise funds under the schemes are released by the Government, on the basis of reports/requirement submitted. Details of funds released and beneficiaries covered under NSAP during the Financial Year 2017-18 are at **Annexure**.

(d)& (e): For effective implementation of the scheme, information technology interface has been strengthened. With this initiative list of beneficiaries has been fully digitized and over 15 crore transactions during the Financial Year 2017-18 have been reported through Direct Benefit Transfer(DBT) mode.

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Annexure referred to in reply to Lok Sabha Unstarred Q.No. 256 for reply on 19-7-2018

Details of State/UTs-wise Allocation/Release and Number of beneficiaries under National Social Assistance Programme (NSAP)

(Rs. In  
lakh)

Sl. No.	States/UTs	Allocation/Release					Number of Beneficiaries			
		IGNOAPS	IGNWPS	IGNDPS	NFBS	Total	IGNOAPS	IGNWPS	IGNDPS	NFBS
1	Andhra Pradesh	18405.46	9107.11	905.23	2246.64	30664.44	662641	245607	24413	10906
2	Bihar	82554.02	16435.60	0.00	7386.96	106376.58	2996472	501267	69874	35859
3	Chhattisgarh	17298.27	5162.45	1189.72	602.47	24252.91	608300	148976	32085	12801
4	Goa	0.00	0.00	0.00	0.00	0.00	1705	315	41	225
5	Gujarat	13414.34	0.00	145.24	1101.59	14661.17	474415	63163	7834	10695
6	Haryana	7090.51	2119.08	427.79	855.72	10493.10	193653	57149	11537	4154
7	Himachal Pradesh	5209.29	999.99	12.77	211.35	6433.40	87332	17979	689	684
8	J & K	4243.21	248.72	85.43	89.17	4666.53	134156	7507	2789	435
9	Jharkhand	25215.55	10089.76	0.00	0.00	35305.31	927501	272108	18219	14148
10	Karnataka	29254.46	17255.66	1615.54	3772.28	51897.94	892308	465363	43569	18312
11	Kerala	12882.75	7758.48	1109.98	0.00	21751.21	449158	209236	29935	4358
12	Madhya Pradesh	46018.20	19890.16	3705.18	5810.52	75424.06	1569627	536412	99924	30826
13	Maharashtra	41282.89	0.00	0.00	716.03	41998.92	1087919	36604	6709	34987
14	Odisha	40842.24	19253.04	2973.44	5087.58	68156.30	1418631	519243	80190	24697
15	Punjab	0.00	0.00	0.00	0.00	0.00	115794	15565	4801	2673
16	Rajasthan	35219.04	4872.32	937.38	737.03	41765.77	799636	131400	25280	12347
17	Tamilnadu	36015.32	22021.18	3352.24	1830.57	63219.31	1237809	549084	61910	18445
18	Telangana	13153.96	6508.64	646.98	1605.56	21915.14	473575	175530	17448	7794
19	Uttar Pradesh	115673.92	18387.68	2791.37	15053.46	151906.43	4204232	991784	75280	73075
20	Uttarakhand	6344.39	0.00	24.96	224.81	6594.16	239498	25783	3671	4808

21	West Bengal	35263.27	16640.17	1595.76	4439.91	57939.11	1423192	644590	62982	21553
	Sub Total	585381.09	176750.04	21519.01	51771.65	835421.79	19997554	5614665	679180	343782

NE States

22	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	29290	3565	1284	346
23	Assam	11521.74	2199.96	201.84	350.18	14273.72	707927	137463	18916	8524
24	Manipur	2526.71	0.00	0.00	48.43	2575.14	56045	8043	1007	669
29	Meghalaya	1334.15	245.21	32.04	58.10	1669.50	77980	8498	969	781
26	Mizoram	883.32	71.38	14.83	40.58	1010.11	25251	1925	400	197
27	Nagaland	965.72	68.97	17.80	55.11	1107.60	44530	3720	960	535
28	Sikkim	652.35	54.22	36.87	45.22	788.66	16418	1614	817	175
29	Tripura	3839.05	595.99	79.50	202.72	4717.26	141510	17927	2144	984
	Sub Total	21723.04	3235.73	382.88	800.34	26141.99	1098951	182755	26497	12211
Union Territories										
30	A&N Islands	0.00	0.00	0.00	0.00	0.00	572	3	1	86
31	Chandigarh	0.00	0.00	0.00	0.00	0.00	2378	942	100	80
32	D&N Haveli	0.00	0.00	0.00	0.00	0.00	8058	1388	142	95
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	840	470	66	24
34	NCT Delhi	3408.24	1348.26	234.38	467.62	5458.50	119403	36361	6321	2270
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	186	90	51	9
36	Puducherry	530.90	362.83	0.00	0.00	893.73	17713	9785	0	283
	Sub Total	3939.14	1711.09	234.38	467.62	6352.23	149150	49039	6681	2847
	<b>GRAND TOTAL</b>	<b>611043.27</b>	<b>181696.86</b>	<b>22136.27</b>	<b>53039.61</b>	<b>867916.00</b>	<b>21245655</b>	<b>5846459</b>	<b>712358</b>	<b>358840</b>